7222 Statement re: AGRAHAYANA 8, 1885 (SAKA) Statement re. 2228 Reported Development in Berubari Area

adverse possession of some other areas. When they are claiming Chilahati, are we trying to claim those areas which are in adverse possession of Pakistan?

Shri Jawaharlal Nehru: This matter was postponed. As I said, it arose in 1957 and since then it has been reported to us by the West Bengal Government that while this particular area of 500 acres or so did not according to their view belong to us, there were other areas which belong to us, of which Pakistan was in possession. This matter can only be settled, they say, when this area has been demarcated properly. Now the process of

Shri S. M. Banerjee: A discussion should be allowed on this.

demarcation all along the frontier is

taking place. We expect all these minor adjustments will take place.

Mr. Speaker: Can I allow it in this manner? Let him give notice and I will consider. Shri Indrajit Gupta.

Shri Indrajit Gupta (Calcutta South West): The Prime Minister just now said that these minor adjustments which may be necessary would be in the nature of a few hundred acres here and there. May I know whether the Government's attention has been drawn to the reports which appeared very widely in the Press, which caused all this commotion, that whereas the original Berubari agreement laid down that about half the Berubari area, i.e. a little over 4 square miles would be ceded to Pakistan, the total area which is now proposed to be ceded under the terms of the survey now going on is more than 9 square miles, which is more than the total area of the whole of Berubari Thana. Is this a bari is half of 8.75, i.e. about 41 yards?

Shri Jawaharlal Nehru: I am afraid the hon Member is mixing up Berubari with other issues. Half of Berubari is half of 8.75, i.e. about 41 square miles; that is all.

President Kennedy Shri Indrajit Gupta: The area that is proposed to be given now is about 9 square miles.

India's Representation

at Funeral of

Shri Jawaharlal Nehru: I am not aware of that. Our information is that so far as Berubari is concerned, 41 square miles or something have been asked to be demarcated. There is no question of 9 square miles at all or any other question, but only 41 square miles. Apart from this, this demarcation is going on of the whole border. There is no question of giving up anything; that is in accordance with the various previous awards that area is being demarcated and boundary pillars put.

12.36 hrs.

something.

STATEMENT RE: INDIA'S REPRE-SENTATION AT FUNERAL OF PRESIDENT KENNEDY

Mr. Speaker: I have received two motions by Dr. Lohia and others and Shri Ranga and others and two snortnotice questions by Dr. Lohia and others and Shri H. V. Kamath on India's representation at the funeral of President Kennedy at Washington. Would the Prime Minister like to say

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री तथा ग्रणु शक्ति मंत्री (श्री जवाहरलाल नेहरू): हिन्दी में कहं या श्रंग्रजी में ?

श्रध्यक्ष महोदय : दोनों में कह दीजिये।

एक माननीय सदस्यः हिन्द्स्तानी बोलिये।

श्री जवाहरलाल नेहरू: २३ तारीख की

सुबह हमें यह अफसोसनाक खबर मिली थी प्रजीडेंट कनेडी की निस्बत । उस तारीख को फौरत हम ने अपने झंडे हाफ मास्ट करने की हिदायत दे दी थी। हमें मालुम नहीं था कि कब प्युनरल होगा । तफसील की इत्तिला नहीं थी ।

फिर भी हम ने ग्रपने एम्बसेडर को लिखा।

India's
Representation at
Funeral of President
Kennedy

[श्री जवाहरलाल नेहरू]

बह तो जाते ही उस में। । ग्रीर श्रीमती विजयलक्ष्मी पंडित, जो वहां थीं, न्यू यार्क में, उन से कहा कि वह भी प्रजीडेंट की तरफ से जायें। २४ तारीख की मुबह, यानी दूसरे रोज सुबह हमें कुछ ज्यादा मालुम हुत्रा प्युनरल का ग्रौर हुमारी ख्वाहिश हई कि कोई न कोई ग्रौर शख्स यहां से भेजा जाये। दो नाम ग्राये उस में। एक तो वाइस-प्रजीडेंट का ग्रौर एक मेरा । वाइस-प्रजीडट साहब तो यहां थे भी नहीं दिल्ली में । वह जबलपुर गये हुए थ । हमने काफी हिसाब लगाया और गौर किया । कोई जरिया नहीं था हमारा वक्त पर वाशिगटन दूसरे रोज फ्यूनरल के लिए पहुंच जाने का, दूसरी सुबह तक । चुनांचे मजबूरन हमें छोड़ देना पड़ा कि कोई ग्रौर शख्स यहां से जाये। २४ तारीख की यह बात है। हम ने जो कुछ श्रौर इंतजाम हम कर सकते थे, किये, लोगों के जाने के। यहां ग्राप जानते हैं हाउस ने खुद तय किया कि एडजर्न हो जाये उस रोज । यहां उस रोज सब जगह गवनमेंट की छड़ी मनाई गई ग्रौर उस रोज सुबह के वक्त मैं मोरियल सर्विस हुई। उस में हमारे राष्ट्रपति, उपराष्ट्रपति श्रौर में अलावा आपके, हम सब गए थे। जो कुछ कर सकते थे हमने किया। लेकिन मजबूरी दर्ज हो नहीं सकता था हमारा जाना वहां। कोई खास मामुली हवाई जहाज से यह नहीं हो सकता था। नया जरिया होता पहुंचने का तो कोई ग्रौर बात थी। क्योंकि हमारे पास सिर्फ २४ तारीख का समय था ग्रौर २५ तारीख को सुबह होने वाला था प्युनरल । ग्राम तौर से हम जाते मामुली सर्विस प्लेन से तो रात को जाते २४ तारीख की ग्रौर सुबह लन्दन पहुंचते । वहां से जाते तो कुछ देर बाद वाशिंगटन पहुंचते तीसरे पहर को प्युनरल के बाद । यह दिक्कत थी । इसलिए ग्रौर कुछ ज्यादा इंतजाम नहीं कर सकते थें। जो कुछ हम कर सकते थे, हमने किया।

ग्रव मैं ग्रंग्रेजी में कह दूं।

Mr. Speaker: Yes.

Shri Jawaharlal Nehru: We were very anxious to send someone from here for the funeral of President Kennedy. But as it turned out, it became almost impossible for us to reach there in time. On the 23rd morning heard about the assassination of President Kennedy. We took the normal steps of our flags being flown halfmast, etc. and we instructed anyhow that in addition to our Ambassador Vijayalakshmi Pandit there, Mrs. might also attend the funeral. We did not know the date of the funeral. Immediately the next morning information came about the date of the funeral, which was the next day, 25th. We tried our best to find out how it could be possible for someone to go from here. Two names were suggested-the Vice-President's and mine, the Prime Minister's. The Vice-President was not even in Delhi. He was in Jabalpur. Apart from the names, we calculated how a person could go and get there in time for the funeral. We found it was not possible by any normal means. At the most, we could have reached London on the 25th morning and going from London to Washington would have taken many hours more. We would then have arrived in Washington after the funeral. So, reluctantly we came to the conclusion that it was not possible for any one from here to go there in time. The House knows the other steps that we took. The President, the Vice-President, I, you, Sir, and many Members of this House went to the Memorial Service held at the American Embassy. This House adjourned for that day, and Government offices were also closed for that day.

श्रध्यक्ष महोदयः में दर्ख्वास्त करूंगा कि इस पर कोई सवाल नहीं किया जाये तो बहुतर होगा।

डा॰ राम मनोहर लोहिया : (फरुखाबाद) ग्रध्यक्ष महोदय, यह सवाल ग्राप ग्रागे बहुस के लिये लेंगे न । India's Representation at Funeral of President Kennedy

2231 Statement re:

अध्यक्ष महोदय: यह बहस के लि य नहीं है। मैं कैसे कह सकता हं।

डा॰ राम मनोहर लोहिया : क्योंकि मैं ने एक सवाल भी दिया था ग्रौर उस के साथ साथ एक प्रस्ताव भी दिया था. ग्रीर में ग्राप से अर्ज करूं कि इस बहस से विदेश मंत्री का भी फ़ायदा होगा, क्योंकि उन्हें पता लगेगा कि ऐसे मौके पर क्या करना चाहिये, श्रीर शायद जो निर्णय शक्ति का लोप हो चका है, जिस का ग्रसर सरकार के हर एक काम पर पड़ रहा है, उसमें भी कुछ फायदा होगा।

मध्यक्ष महोदय: यह बात बहुत लम्बी चौड़ी है जो ग्राप करना चाहते हैं इस लिये ग्राप मझे लिख कर भेज दें। ग्रगर ग्राप का ख्याल है कि इस बारे में बहस करने से हाउस का फायदा होगा, तो मैं स्राप से कहं कि इस से न देश का फायदा होगा न किसी स्रीर का होगा। इस वास्ते मैं सब मेम्बर साहबान से प्रपील करना चाहता हं कि वे इस की बहस यहां न छेडें। गवर्नमेंट का जो ब्यान था वह उस ने दे दिया है।

डा० राम मनोहर लोहिया: मैं आप से म्रर्ज करूंगा, मध्यक्ष महोदय, कि यह देश के हित में होगा कि इस पर खुत्री बहस हो।

अध्यक्ष महोदय: मैंने ग्राप से ग्रपील की, मैंने इस बात को बहुत सोचा ग्रीर ग्राप से भी श्रर्ज किया जब ग्राप मेरे पास ग्राय कि मैं इस को देश के हित में नहीं समझता ग्रीर इस वास्ते में इस बहस की इजाजत नहीं दे

डा० राम मनोहर लोहिय : मैं क्या ग्राप से एक बात पूछ सकता हं ?

Shrimati Renu Chakravartty (Barrackpore): Why should it be permitted at all? (Interruptions).

Mr. Speaker: That is exactly my fear. It would do us harm rather than good.

Shrimati Renu Chakravartty: It has been done already.

2232

Mr. Speaker: No. no.

डा० राम मनोहर लोहिया: मैं ग्राप से ग्रर्ज करना चाहता हूं कि इस से हर तरह का फायदा होगा क्योंकि यह केवल राष्ट्रपति केनेडी ग्रीर ग्रमरीका तथा हिन्द्स्तान का ही मामला नहीं है। विदेश मंत्री की निर्णय शक्ति खत्म हो चकी है।

ग्रह्मक महोदय: ग्रब ग्राप यह[े]बातें दसरी जगह कर लीजियेगा । एक स्रौर कार्लिंग ग्रटेंशन नोटिस है, उस को ढाई बजे ले लेंगे ।

12.43 hrs.

PAPERS LAID ON THE TABLE

OFFICERS OF PARLIAMENT (ADVANCE FOR MOTOR CARS) AMENDMENT RULES

Minister of Parliamentary The Affairs (Shri Satya Narayan Sinha): Sir I beg to lay on the Table a copy of the Officers of Parliament (Advance for Motor Cars) Amendment Rules, 1963 published in Notification No. GSR 1566 dated the 28th September, 1963, under sub-section (2) section 11 of the Salaries and Allowances of Officers of Parliament Act, 1953. [Placed in Library, See No. LT-1966/63.1

ANNUAL REPORTS OF DEVELOPMENT Councils

The Minister of Industry (Shri Kanungo): I beg to lay on the Table-

- (1) a copy each of the following Reports under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951:-
 - (i) Annual Report of the Development Council for Automobiles, Automobile Ancillary Indus-Transport Vehicle tries and Industries for the year 1962-